

## Annexure – 4

Name of the corporate debtor: City Mall Developers Private Limited; Date of commencement of CIRP: 08/03/2022; List of creditors as on: 06/05/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Om Kara Assets Reconstruction Private Limited (City Mall Developers Pvt Ltd is the Corporate Guarantor of the Term Loan Facility availed by City Mall Vikash Pvt Ltd)	CIN: U67100TZ2014PTC020363	22/03/2022	1,67,77,26,691.18	1,65,03,98,110.37	UNSECURED	1,65,03,98,110.37	NO	31.85	0	0	2,73,28,580.81	0	The loan has been assigned to Omkara ARC by JM Financial ARC on 17.03.2022 which is post the CIRP commencement date. The claim from Omkara ARC was received on 22.03.2022 which was rejected on the ground that the debt was not assigned to them as on 08.03.2022 (CIRP commencement date). Further a fresh claim was received from JM Financial ARC was received on 31.03.2022 along with an intimation that the debt has been assigned to Omkara ARC. The difference is due to difference in number of days for interest calculation.
<b>TOTAL</b>				<b>1,67,77,26,691.18</b>	<b>1,65,03,98,110.37</b>		<b>0</b>		<b>31.85</b>	<b>0</b>	<b>0</b>	<b>2,73,28,580.81</b>	<b>0</b>	


Sajjan Kumar Dokania  
Resolution Professional